

OA/224/88

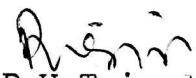
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Coram : Hon'ble Mr. P.H. Trivedi : Vice Chairman
Hon'ble Mr. P.M. Joshi : Judicial Member

28/6/1988

Neither the applicant nor his advocate present.

Mr.J.D.Ajmera learned advocate for the respondent
Limneering the date of admission.
present. Notice be issued to the applicant, The
case be posted on 14/7/1988 for admission.


(P.H. Trivedi)
Vice Chairman


(P.M. Joshi)
Judicial Member

a.a.bhatt

CORAM : Hon'ble Mr. P.H. Trivedi .. Vice Chairman
Hon'ble Mr. P.M. Joshi .. Judicial Member

14/07/1988

Learned advocates Mr. U.I. Vyas and Mr. J.D. Ajmera for the applicant and respondents respectively present. Mr. Ajmera states that the impugned order dated 6.2.1988 is passed by the Capt/Major, Adjt. II Training Battalion, 3, EME Centre, Bhopal to which this Tribunal has no jurisdiction ^{over} so the case be disposed of. The case is accordingly disposed of.

Trivedi
(P H Trivedi)
Vice Chairman

Joshi
(P M Joshi)
Judicial Member

*Mogera